

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 219/Confdl./2025
II-3-1/2025

Bilaspur, dated the 19th March, 2025

The following Civil Judges Junior Division, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date she assume charge of her office(s) :-

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Ashish Kumar Chandahe, X Civil Judge Junior Division	Bilaspur	Balrampur	Balrampur-Ramanujanjanj	Civil Judge Junior Division
2.	Shri Guru Prasad Dewangan, Civil Judge Junior Division	Khairagarh	Raipur	Raipur	III Civil Judge Junior Division
3.	Ku. Kumudni Garg, Civil Judge Junior Division	Kurud	Korba	Korba	I Civil Judge Junior Division
4.	Ku. Unnati Mahiswar, IV Civil Judge Junior Division	Raipur	Chirmiri	Manendragarh-Chirmiri-Bharatpur	Additional Judge to the Court of Civil Judge Junior Division, Baikunthpur at Chirmiri
5.	Ku. Niti, XVIII Civil Judge Junior Division	Raipur	Jagdalpur	Bastar (Jagdalpur)	III Civil Judge Junior Division
6.	Ku. Sakshi Dhruw, XII Civil Judge Junior Division	Raipur	Malkharoda	Sakti	Civil Judge Junior Division
7.	Shri Paarth Dubey, VIII Civil Judge Junior Division	Bilaspur	Rajnandgaon	Rajnandgaon	V Additional Judge to the Court of I Civil Judge Junior Division
8.	Ku Dharini Rana, V Civil Judge Junior Division	Raipur	Baikunthpur	Koria (Baikunthpur)	Additional Judge to the Court of Civil Judge Junior Division

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9.	Shri Rajesh Xalxo, Additional Judge to the Court of Civil Judge Junior Division	Baikunthpur	Jaijaipur	Sakti	Civil Judge Junior Division
10.	Shri Ajay Lakra, IV Additional Judge to the Court of I Civil Judge Junior Division	Surajpur	Raigarh	Raigarh	III Civil Judge Junior Division
11.	Shri Praveen Kujur, I Civil Judge Junior Division	Surajpur	Raipur	Raipur	V Civil Judge Junior Division
12.	Smt. Kewara Rajput, I Civil Judge Junior Division	Durg	Kota	Bilaspur	II Civil Judge Junior Division
13.	Ku. Preeti Jha, XII Additional Judge to the Court of I Civil Judge Junior Division	Raipur	Gharghora	Raigarh	Civil Judge Junior Division
14.	Ku. Shoa Mansoor, II Additional Judge to the Court of I Civil Judge Junior Division	Bilaspur	Pali	Korba	Civil Judge Junior Division
15.	Smt. Neeharika Tiwari, VIII Additional Judge to the Court of I Civil Judge Junior Division	Raipur	Jagdalpur	Bastar (Jagdalpur)	IV Civil Judge Junior Division
16.	Shri Harshwardhan Jaiswal, IX Additional Judge to the Court of I Civil Judge Junior Division	Raipur	Dantewada	Dakshin Bastar Dantewada	II Civil Judge Junior Division
17.	Shri Devendra Kumar Dixit, V Additional Judge to the Court of I Civil Judge Junior Division	Rajnandgaon	Lormi	Mungeli	Civil Judge Junior Division
18.	Shri Vivek Kumar Tandon, II Civil Judge Junior Division	Surajpur	Raipur	Raipur	VII Civil Judge Junior Division
19.	Ku. Shweta Awasthi, III Additional Judge to the Court of I Civil Judge Junior Division	Bilaspur	Patthalgaon	Jashpur	Civil Judge Junior Division
20.	Ku. Pooja Mandavi, I Civil Judge Junior Division	Kawardha	Sitapur	Sarguja (Ambikapur)	I Civil Judge Junior Division

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21.	Ku. Kanchi Agrawal, IV Additional Judge to the Court of I Civil Judge Junior Division	Bilaspur	Deobhog	Gariyaband	Civil Judge Junior Division
22.	Ku. Soumya Rai, X Additional Judge to the Court of I Civil Judge Junior Division	Raipur	Keshkal	Kondagaon	Civil Judge Junior Division
23.	Ku. Prerana Verma, VI Additional Judge to the Court of I Civil Judge Junior Division	Rajnandgaon	Bilaigarh	Sarangarh - Bilaigarh	Civil Judge Junior Division
24.	Ku. Surabhi Dhangad, I Additional Judge to the Court of I Civil Judge Junior Division	Durg	Kota	Bilaspur	I Civil Judge Junior Division
25.	Ku. Akansha Khalkho, XI Additional Judge to the Court of I Civil Judge Junior Division	Raipur	Khairagarh	Khairagarh-Chhui khadan-Gandai	Civil Judge Junior Division
26.	Shri Manjeet Jangde, I Civil Judge Junior Division	Korba	Basna	Maha-samund	Civil Judge Junior Division
27.	Ku. Madhuri Markam, I Civil Judge Junior Division	Balod	Rajnandgaon	Rajnandgaon	III Civil Judge Junior Division
28.	Shri Saurabh Bara, III Civil Judge Junior Division	Raigarh	Pithora	Maha-samund	Civil Judge Junior Division
29.	Ku. Diksha Deshlahare, III Additional Judge to the Court of I Civil Judge Junior Division	Baloda-Bazar	Raipur	Raipur	IV Civil Judge Junior Division
30.	Shri Nilesh Kumar Baghel, VII Civil Judge Junior Division	Durg	Kurud	Dhamtari	Civil Judge Junior Division
31.	Ku. Danteshwari Netam, III Civil Judge Junior Division	Jagdalpur	Rajnandgaon	Rajnandgaon	I Additional Judge to the Court of I Civil Judge Junior Division
32.	Ms. Savitri Raksel, II Additional Judge to the Court of I Civil Judge Junior Division	Surajpur	Raipur	Raipur	XII Civil Judge Junior Division

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19/3/25.

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33.	Smt. Richa Yadav, I Additional Judge to the Court of Civil Judge Junior Division	Korba	Takhatpur	Bilaspur	Civil Judge Junior Division
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Note:- (I) The Judicial Officers, whose name are mentioned at serial no. 11 & 30, shall not be entitled to any transfer grant and/or allowance(s) pursuant to transfer on their own request.

BY ORDER OF THE HIGH COURT


(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 220/Confdl./2025
II-3-1/2025

Bilaspur, dated the 19th March, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.

Contd... 5/-

20. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

21.

- (1) Shri Ashish Kumar Chandahe, X Civil Judge Junior Division, Bilaspur,
- (2) Shri Guru Prasad Dewangan, Civil Judge Junior Division, Khairagarh,
- (3) Ku. Kumudni Garg, Civil Judge Junior Division, Kurud,
- (4) Ku. Unnati Mahiswar, IV Civil Judge Junior Division, Raipur,
- (5) Ku. Niti, XVIII Civil Judge Junior Division, Raipur,
- (6) Ku. Sakshi Dhruw, XII Civil Judge Junior Division, Raipur,
- (7) Shri Paarth Dubey, VIII Civil Judge Junior Division, Bilaspur,
- (8) Ku Dharini Rana, V Civil Judge Junior Division, Raipur,
- (9) Shri Rajesh Xalxo, Additional Judge to the Court of Civil Judge Junior Division, Baikunthpur,
- (10) Shri Ajay Lakra, IV Additional Judge to the Court of I Civil Judge Junior Division, Surajpur,
- (11) Shri Praveen Kujur, I Civil Judge Junior Division, Surajpur,
- (12) Smt. Kewara Rajput, I Civil Judge Junior Division, Durg ,
- (13) Ku. Preeti Jha, XII Additional Judge to the Court of I Civil Judge Junior Division, Raipur,
- (14) Ku. Shoa Mansoor, II Additional Judge to the Court of I Civil Judge Junior Division, Bilaspur,
- (15) Smt. Neeharika Tiwari, VIII Additional Judge to the Court of I Civil Judge Junior Division, Raipur,
- (16) Shri Harshwardhan Jaiswal, IX Additional Judge to the Court of I Civil Judge Junior Division, Raipur,
- (17) Shri Devendra Kumar Dixit, V Additional Judge to the Court of I Civil Judge Junior Division, Rajnandgaon,
- (18) Shri Vivek Kumar Tandon, II Civil Judge Junior Division, Surajpur,
- (19) Ku. Shweta Awasthi, III Additional Judge to the Court of I Civil Judge Junior Division, Bilaspur,
- (20) Ku. Pooja Mandavi, I Civil Judge Junior Division, Kawardha,
- (21) Ku. Kanchi Agrawal, IV Additional Judge to the Court of I Civil Judge Junior Division, Bilaspur,
- (22) Ku. Soumya Rai, X Additional Judge to the Court of I Civil Judge Junior Division, Raipur,
- (23) Ku. Prerana Verma, VI Additional Judge to the Court of I Civil Judge Junior Division, Rajnandgaon,
- (24) Ku. Surabhi Dhangad, I Additional Judge to the Court of I Civil Judge Junior Division, Durg,
- (25) Ku. Akansha Khalkho, XI Additional Judge to the Court of I Civil Judge Junior Division, Raipur,
- (26) Shri Manjeet Jangde, I Civil Judge Junior Division, Korba,
- (27) Ku. Madhuri Markam, I Civil Judge Junior Division, Balod,


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- (28) Shri Saurabh Bara, III Civil Judge Junior Division, Raigarh,
(29) Ku. Diksha Deshlahare, III Additional Judge to the Court of I Civil Judge Junior Division, Baloda-Bazar,
(30) Shri Nilesh Kumar Baghel, VII Civil Judge Junior Division, Durg,
(31) Ku. Danteshwari Netam, III Civil Judge Junior Division, Jagdalpur,
(32) Ms. Savitri Raksel, II Additional Judge to the Court of I Civil Judge Junior Division, Surajpur,
(33) Smt. Richa Yadav, I Additional Judge to the Court of Civil Judge Junior Division, Korba

*for information and compliance. He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2025** and send his/her handing and taking over charge report through the concerned Principal District Judge to this Registry.*

22. Principal District & Sessions Judge, Balod/ Balodabazara-Bhatapara/ Bilaspur/ Bastar (Jagdalpur)/ Dhamtari/ Durg / Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur for information. He/She is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same **by 01.04.2025** under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
23. Principal District & Sessions Judge, Balrampur - Ramanujganj/ Bemetera/ Dakshin Bastar (Dantewada)/ Jashpur/ Janjgir-Champa/ Kondagaon/ Mahasamund/ Mungeli/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL